

Ministry of Corporate Affairs

NOTICE INVITING COMMENTS ON THE REPORT OF THE COMPANY LAW  
COMMITTEE (2022)

Dated: 10<sup>th</sup> May, 2022

In continuation of notice dated 12<sup>th</sup> April, 2022 and 21<sup>st</sup> April, 2022, on the captioned subject, it has been decided to extend the date for submission of comments/suggestions through e- Consultation Platform and the email till 15<sup>th</sup> May, 2022. Stakeholders may submit the comments/suggestions accordingly.

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